

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 250 of 2017

Ranjana Kumari

... **Petitioner**

Versus

The State of Jharkhand and Ors.

... **Respondents**

(Through V.C)

CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR

For the Petitioner : None

For the State : Mr. K.K. Singh, SC-VI

Order No. /Dated: 17th April, 2021

This writ petition has been assigned to this Bench (Mr. Justice Shree Chandrashekhar) by the order of the then Hon'ble the Acting Chief Justice, High Court of Jharkhand.

No one appears on behalf of the petitioner.

Mr. K.K. Singh, the learned SC-VI appears for the State.

Post this matter after four weeks under the same heading.

(Shree Chandrashekhar, J.)

Tanuj/-